

and issue prices of wheat were revised as under:—

Procurement price	Issue price
<i>Wheat</i>	
Increased by Rs. 12/-per quintal from 1-4-82.	Increased by Rs. 15/-per quintal for public Distribution System and Rs. 30/-per quintal for Roller Flour Mills from 1-8-82.
<i>Rice</i>	
Increased by Rs. 7/-per quintal for all varieties of paddy from 1-10-82.	Increased by Rs. 13/-per quintal for all varieties of rice from 1-10-82.

However, subsequently procurement

As a result of increase in procurement and issue prices and import of wheat, the consumer subsidy for wheat and rice is tentatively expected to increase to Rs. 43.00 (approximately) per quintal both for wheat and rice. However, the final picture will be known only after requisite details are available from the Food Corporation of India based on which revised estimate will be firmed up.

### **Karakoram Highway**

\*378. SHRIMATI AMARJIT KAUR:

DR. SHANTI G. PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether India has protested to Pakistan over signing of a protocol with China on opening of Karakoram/Khunjerab Pass at the terminus of Karakoram Highway in Pak-occupied Kashmir;

(b) whether India has also protested to China for signing of the same protocol with Pakistan; and

(c) if so, what are the reactions of the Governments of Pakistan and China over the protests?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b) Yes, Sir.

(c) In their written reply of 29th August, 1982, the Pakistan Government reiterated its position on Kashmir and characterised India's protest as "unwarranted and unacceptable".

The Chinese Government in their reply of 11th September '82 stated that the opening of the Pass was "something normal" in their bilateral relations with Pakistan and it did not concern any third country. They stated that it did not involve the question of "ownership" of Kashmir and that "the dispute over Kashmir is between India and Pakistan."

### **Irregularities in allotment of houses by A.P. Housing Board**

\*379. SHRI B. SATYANARAYAN REDDY:

SHRI P. BABUL REDDY:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have received any memorandum from the aggrieved applicants Association of Andhra Pradesh Housing Board, Kukatpally Venture with regard to the irregularities and injustice committed by the Andhra Pradesh Housing Board in construction and allotment of houses at Kukatpally; and